

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON) : The policy of the Government in acquisition of know-how from abroad is that the import of technology is permitted only on a selective basis where: need has been established technology does not exist within the country; and the time taken to generate technology indigenously would delay the achievement of development targets.

Technology acquisition from outside shall not be at the expense of national interest. In the acquisition of technical know-how, consideration is given to the choice and sources of technology, alternative means of acquiring it and its role in meeting a major felt need.

The policy governing the acquisition of technology also specify that there shall be a firm commit for absorption, adaptation and subsequent development of imported know-how through adequate investments in research and development to which importers of technology will be expected to contribute.

Evaluation of Products

6114. SHRI Y.S. RAJA SEK HAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is proposed to evaluate products to find out whether or not they are "environmentally friendly"; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) and (b). Products will be evaluated from time to time on the basis of their impact on environment and categorized accordingly to promote products favourable to environmental protection and to discourage others.

Development works in Jalandhar and Ferozepur Cantonment Areas

6115. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether any development works in Jalandhar Cantonment and Ferozepur Cantonment Areas in Punjab have been carried out during the last three years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Various developmental works relating to water supply, construction of rooms for schools quarters for safaiwalas and latrines, widening of roads and providing RCC floors thereon, providing street lighting etc. have been undertaken by the Cantonment Boards of Jalandhar and Ferozepur during the last three years.

Birds and Animals killed in Entaki Wildlife Sanctuary

6116. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) the action taken by Government in connection with the killings of birds and animals in the shooting incidents on 14 and 15 December, 1989 in Entaki Wildlife Sanctuary;

(b) the directions issued by Government for the security of wildlife all over the country;

(c) whether Government have taken